

(c) The figures of earnings/cost of construction etc. as brought out in the report have not yet been accepted by the Railway Board. According to the report the line will be about 140 Kms. long and may cost about Rs. 12 crores to construct and is not likely to be financially justified even in the sixth year after completion.

Development of Railways in Kerala

- * 833 SHRI K. ANIRUDHAN :
SHRI E. K. NAYANAR :
SHRI C. K. CHAKRAPANI :
SHRI A. K. GOPALAN :

Will the Minister of RAILWAYS be pleased to state :

(a) the total amount allotted for the development of railways during the Fourth Five Year Plan;

(b) the total amount allotted to Kerala during the same period; and

(c) whether Government propose to increase the amount for development of Railways in Kerala State ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) The Fourth Five Year Plan proposal of the Railways, including financial allotment, are being finalised in consultation with the Planning Commission.

(b) and (c). The requirements of funds are worked out on the basis of the anticipated increase both in goods and passenger traffic on the Railway system as a whole. Allotment of funds is not made State-wise.

Development of Railways in Kerala

- * 834. SHRIMATI SUSEELA
GOPALAN:
SHRI P. GOPALAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the State Planning Board of Kerala have suggested any items of work

for inclusion in the Central Schemes for Railway development;

(b) if so, the details thereof;

(c) whether Government propose to include these schemes in the Central Schemes; and

(d) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (d). A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-583/69]

बीकानेर डिवीजन में रेलवे की भूमि

* 835. श्री प० ला० बालूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर रेलवे के बीकानेर डिवीजन के नहर द्वारा सिंचित क्षेत्र में रेलवे लाइन के पास वाली कृषि योग्य रेलवे भूमि में से कितने शेजर में खेती नहीं की जाती; और

(ख) क्या सरकार का विचार उस भूमि को खेती करने के लिये स्थानीय काश्तकारों को आवंटित करने का है ?

रेलवे मंत्री (डा० राम सुभग सिंह) :
(क) लगभग 489 एकड़ ।

(ख) जी हां । नहर क्षेत्र में फ़ालतू जमीन को खेती के लिए नियमानुसार लाइसेंस पर देने के बारे में रेलवे द्वारा विचार किया जाता है ।

Demand for Passenger Motor Cars and Scooters

* 836. SHRI SRADHAKAR SUPAKAR : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the total annual demand for (i) Hindustan Ambassador (ii) Fiat (iii) Standard Motor Cars and (iv) Vespa Scooters;

(b) the total annual production of the aforesaid cars and scooters: and

(c) whether there is a proposal to export some of these cars ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). A statement is laid on the Table of the House.

(c) while there is no definite proposal as such to export Indian cars, a Rumanian delegation which visited India a few months ago had expressed interest to the State Trading Corporation in buying 2000 Fiat cars from India. The matter is being pursued by the State Trading Corporation.

Statement

(i) The figures of annual demand for each make of car and scooter are not available. The total demand for passenger cars by 1973-74 is estimated to be 75,000 Nos. per annum. Similarly, the total demand for scooters, Motorcycles and Mopeds by 1973-74 is estimated to be 200,000 Nos. per annum.

(ii) The production of the three makes of cars and Vespa Scooters during the last few years has been as under :

Make of car/ scooter	1967	1968	1969 (Jan-Feb)
Hindustan			
Ambassador Car	20,515	22,687	3,900
Fiat 1100 D Car	10,055	12,276	1,929
Standard Herald			
Car	2,769	2,345	214
Vespa Scooter	15,982	19,040	4,525

उद्योगों के लिए लाइसेंस

* 837. श्री श्रीकार लाल बेरवा : क्या औद्योगिक विकास, भ्रान्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विभिन्न राज्यों

में उद्योग स्थापित करने के लिए सरकार ने 191 लाइसेंस जारी किये हैं;

(ख) यदि हां, तो राजस्थान के लिए ऐसे कितने लाइसेंस जारी किए गए हैं; और

(ग) इस राज्य को पिछड़ा राज्य बनाये रखने के क्या कारण हैं ?

औद्योगिक विकास, भ्रान्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद): (क) जी, हां। विभिन्न राज्यों को जनवरी से नवम्बर, 1968 तक उद्योग (विकास तथा विनियमन) विनियम, 1951 के अन्तर्गत 191 लाइसेंस जारी किये गए।

(ख) 3

(ग) यह सत्य नहीं है कि राजस्थान को पिछड़ा हुआ राज्य बनाए रखा जा रहा है। प्राप्त आवेदनों के आधार पर लाइसेंस मंजूर किये जाते हैं। सभी आवेदनों पर गुणावगुण के आधार पर विचार किया जाता है। आवेदनों में अन्य बातें समान होने की स्थिति में सरकार की नीति औद्योगिक दृष्टि से पिछड़े हुए क्षेत्रों के लिए प्रस्तावित योजनाओं को प्राथमिकता प्रदान करने की है। राजस्थान से प्राप्त आवेदनों की संख्या कम थी अतएव इस राज्य को अपेक्षाकृत कम लाइसेंस मिले।

जम्मू तथा काश्मीर में घड़ियां बनाने का कारखाना

* 838. श्री यशवन्त सिंह कुशाबाह : क्या औद्योगिक विकास, भ्रान्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार जम्मू तथा काश्मीर राज्य में सरकारी क्षेत्र में